



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,30th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5056/2021 FIXED	MONOWARA BEGUM @ MANOWARA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR M M ZAMAN MR A N IQBAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/5102/2021	MASH ALI @ MOST ALI @ MASTA ALI Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/5108/2021	MD. JINNAT MIYA Versus THE UNION OF INDIA AND 12 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/5111/2021	SUWAGI NESSA @ SOWAGI NESSA Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/5115/2021	SAHA ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/5122/2021	MD. SAIBUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/5142/2021	MAYMANA KHATUN @ MOIMANA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR. H A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/5147/2021	MONOWARA KHATUN @ MANUWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S MUKTAR MR A N IQBAL	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

ADMISSION

9	WP(C)/2370/2017 FIXED	KANCHAN NESSA Versus THE STATE OF ASSAM and 13 ORS	MR.M R KHANDAKAR MS.M TALUKDAR	GA, ASSAM(R. 1-3, 5-14.) MR.D K SAIKIA SC, REVENUE SC, FINANCE(R. 4.) ADDL. AG, ASSAM
10	WP(C)/3217/2018 WITH LCR, B/O	OSMAN GONI @ OSMAN ALI SK Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HAQUE	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/7584/2018 WITH LCR, FIXED	JURAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WA/201/2020 FIXED	SHRI MUKTI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA MS N BEGUM MR. B DEKA MR. K M MAHANTA	SC, SEC. EDU. MR. U K NAIR MR. R MAJUMDAR MR. U SARMA MR R KARIM MR D BARMAN MR D BARMAN
	WITH I.A.(Civil)/1170/2021 in WA/201/2020	SHRI MUKTI DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MS N BEGUM MR. B DEKA MR. K M MAHANTA	MR. S K DAS (R-7) MR. U SARMA MR R KARIM (R-7) MR R KARIM (R-7) MR D BARMAN (R-7) MR D BARMAN (R-7)
13	WP(C)/2726/2021 WITH LCR, FIXED	MAZAMIL HAQUE Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR N RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

ORDERS

14	PIL(Suo Moto)/5/2020 FIXED	XXXX Versus THE STATE OF ASSAM	MR. T J MAHANTA SC, GHC	GA, ASSAM
15	PIL/27/2021 FIXED	ANJAN NAGG Versus UNION OF INDIA AND 5 ORS.	MR. W SHARMA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH

HEARING

16	WP(C)/7731/2019 WITH LCR, FIXED	TARA BHANU Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/3441/2020 WITH LCR, FIXED	MD. MATIBUR RAHMAN Versus THE UNION OF INDIA AND 7 ORS.	MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/724/2021 WITH LCR, FIXED	MUSSTT REJINA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S SUTRADHAR MR H ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

STAY MATTERS

19	WP(C)/7517/2017 FIXED, WITH LCR	SOIDUR RAHMAN @ SAHIDUR RAHMAN Versus THE UNION OF INDIA and 3 ORS.	MR.D BARMAN MR.M HUSSAIN MR.A ZAHID MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 30/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021



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BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1326/2020 PART-HEARD, FIXED	M/S. BHATTER TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI SC, AGRICULTURE MARKETING BOARD.
2	WP(C)/1328/2020 PART-HEARD, FIXED	M/S. MAHABIR OIL TRADERS INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI SC, AGRICULTURE MARKETING BOARD.
3	WP(C)/7021/2018 FIXED	MRINMAY KUMAR DAS AND ANR. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS SC, GHC SC, FINANCE
4	Arb.P./4/2020 FIXED	BIKASH ENTERPRISES Versus THE UNION OF INDIA AND 2 ORS	MRS. S ROY MR R HUSSAIN	SC, NF RLY
5	Arb.P./38/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	SC, RAILWAY
6	Arb.P./42/2020 FIXED	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus M/S VERSHA TECHNOLOGIES PVT LTD	MR. M SARMA MRS R DEKA	MR. R MAZUMDAR MR H BEZBARUA
ORDERS				
7	Arb.P./11/2020 FIXED	DEVAJIT SHARMA Versus MINTOO PHUKAN	MS. M BORAH MS A DAS MR. B KONWAR MS. A KALITA	
8	Review.Pet./35/2020 WP(C)/1421/2018 (D/O), FIXED	GAUHATI UNIVERSITY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J PHUKAN MR H BARUAH MR P P PHUKAN	SC, HIGHER EDU MR R DHAR SC, FINANCE
9	Arb.P./7/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/6103/2017 B/O	DEEP GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR.A BHATTACHARJEE MR.M C DAS	GA, ASSAM
2	WP(C)/4620/2021 B/O	PARTHA PROTIM BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR F U BARBHUIYA MS S DAS	SC, FOREST
MOTION				
3	WP(C)/3475/2021 FIXED	KISHOR KALITA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
4	WP(C)/3623/2021 FIXED	SADANANDA GOGOI Versus THE UNION OF INDIA AND 4 ORS	MR. S KALITA MR. A GANGULY MR P DAS	GA, ASSAM MR. K GOGOI (R-1,2,3) ASSTT.S.G.I.
5	WP(C)/3680/2021 FIXED	SIMANTA SARMA AND ANR Versus GAIL (INDIA) LIMITED AND 3 ORS	MR. B SARMAH MR I UDDIN MR I Y ALI	GA, ASSAM MR. S MITRA (r-1,2,3) MR A K BORO (r-1,2,3) SC, GAIL
6	WP(C)/3802/2021 FIXED	ABDUL HANNAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR	GA, ASSAM SC, REVENUE
7	WP(C)/4325/2021 FIXED	DHAMOR RAIJAN FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 8 ORS	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	GA, ASSAM MR A D CHOUDHURY (R-7) MR. D CHOUDHURY (R-7) SC, AFDC
WITH				
8	WP(C)/4284/2021	DHAMOR RAIJAN FISHERY CO-OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	GA, ASSAM MR A D CHOUDHURY (R-7) MR. D CHOUDHURY (R-7) SC, AFDC
9	WP(C)/4438/2021 FIXED	ROFIQUL ISLAM @ RAFIKUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. M HUSSAIN MR M AHMED MR A K DAS	GA, ASSAM MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I. SC, REVENUE

10	WP(C)/4442/2021 FIXED	HEWALI MECH Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, K A A C SC, FINANCE SC, REVENUE
11	WP(C)/4487/2021 FIXED	MUJAFAR MANDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, FINANCE SC, REVENUE
	WITH			
12	WP(C)/4441/2021	AFIJA BIBI Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, FINANCE SC, REVENUE
	WITH			
13	WP(C)/4479/2021	KHAYBAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, FINANCE SC, REVENUE
14	WP(C)/4496/2021 FIXED	SHANTA PANDEY Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, K A A C SC, FINANCE SC, REVENUE
15	WP(C)/4576/2021 FIXED	DIJEN BORTHAKUR Versus THE STATE OF ASSAM AND 8 ORS	MR. U K DEKA MR H P NEPAL	GA, ASSAM SC, NHAI SC, REVENUE
16	WP(C)/4626/2021 FIXED	SHAFIQL ISLAM AND 24 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM
17	WP(C)/4740/2021 FIXED	MURULI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P BORA MR. A CHETIA MS. S. TODI	SC, SIVASAGAR MUNICIPAL BOARD GA, ASSAM
18	WP(C)/4804/2021 FIXED	MANIK DEY Versus THE GUWAHATI MUNICIPAL DEVELOPMENT AUTHORITY AND 4 ORS.	MR. S BANIK A N HUSSAIN	SC, G M D A
19	WP(C)/4934/2021 FIXED	LUTFAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. N UDDIN	SC, PNRD
20	WP(C)/4991/2021 FIXED	LUTFAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. N UDDIN MR. M ISLAM	SC, PNRD
21	WP(C)/5036/2021 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, PNRD GA, ASSAM
22	WP(C)/5078/2021 FIXED	M/S ASSENT CHEMICAL LIMITED AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS R BORUAH	SC, INDUSTRIES AND COMMERCE
23	WP(C)/5079/2021	M/S DARJEELING GARDENS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR B CHOUDHURY MR H KALITA	GA, ASSAM
24	WP(C)/5088/2021 CAVT. NO.06242/021, FIXED	PINKI MORAN Versus THE STATE OF ASSAM AND 10 ORS.	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MS. N DEY MR. N B GOHAIN	SC, PNRD GA, ASSAM MR. A K GUPTA FOR CAVEATOR
25	WP(C)/5140/2021	KARUNA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. N ALAM MS. H FATIMA	GA, ASSAM SC, REVENUE
26	WP(C)/5151/2021	BARUN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR I HAQUE	SC, APDCL
27	WP(C)/5152/2021	DEHING PART III MEEN SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS H AHMED A N HUSSAIN	GA, ASSAM
28	WP(C)/5156/2021	DADHI BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY	SC, PWD SC, BTC

29	WP(C)/5161/2021	LAKSHINATH BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY	SC, PWD SC, BTC
30	WP(C)/5162/2021	PARANITA BARO Versus THE STATE OF ASSAM AND 5 ORS	MR I HAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
31	WP(C)/5166/2021	PUTUL ALI Versus THE STATE OF ASSAM AND 3 ORS	MR S MUKTAR MR A N IQBAL	SC, IRRIGATION
32	WP(C)/5172/2021	ASHIM AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN MS. V KALITA	GA, ASSAM SC. WATER RESOURCE DEPTT.
33	WP(C)/5173/2021 CAVT. NO.05522/021,	MD. JIDAD AHMED Versus THE STATE OF ASSAM AND 5 ORS ADMISSION	MR. B P SINHA	SC, PNRD MR. M K HUSSAIN FOR CAVEATOR
34	WP(C)/1732/2016 CAVT. NO. 146/2016 B/O	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D K SARMAH MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA MS. A TALUKDAR	MR. D DAS SR. ADV (R7) DR.B AHMED SC, CO-OP. GA, ASSAM MR S KHOUND (R7) MR.U CHOUDHURY FOR CAVEATOR MRM P GOSWAMI
35	WITH WP(C)/1909/2014 CAVT. NO. 524/2014	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR. D K SARMAH MR.P N GOSWAMI MR. R SARMA MR. K KONWAR MR.N J KHATANIAR MS. A TALUKDAR	MR. D DAS SR. ADV (R9) SC, CO-OP. GA, ASSAM MR.A SARMA MR S KHOUND (R9) MR.T BARUAH MRM P GOSWAMI FOR CAVEATOR MR.B AHMED
	WITH MC/2547/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MIN SAMABAI SAMITY LTD.	MR. D DAS SR. ADV MR.P N GOSWAMI MR.N J KHATANIAR MR S KHOUND	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MRM P GOSWAMI MR.B AHMED FOR CAVEATOR
	WITH MC/3054/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MEEN SAMABAI SAMITY LTD.	MR. D DAS SR. ADV MR.P N GOSWAMI MR.N J KHATANIAR MR S KHOUND	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MR.B AHMED MRM P GOSWAMI FOR CAVEATOR
36	WITH WP(C)/2821/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MRM P GOSWAMI	DR.B AHMED SC, CO-OP. GA, ASSAM MS.H M PHUKAN MR.P N G OSWAMI
37	WITH WP(C)/6369/2014	M/S SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MR.T BARUA MRM P GOSWAMI	SC, CO-OP. GA, ASSAM MR.P N GOSWAMI MR.I KALITA
38	WITH WP(C)/849/2017	SARESWAR MEEN SAMABAI SAMITY LTD Versus THE STATE OF ASSAM and 6 ORS.	MR. D DAS SR. ADV MR.A SARMA MR S KHOUND MR.G BHARADWAJ MR M P GOSWAMI	GA, ASSAM MR.P N GOSWAMI(R-7) MS.M D BORAH(R-7) MR.I KALITA(R-7) MR.R R GOGOIR-7 MR.K P PATHAK(R-7)

39	WITH Cont.Cas(C)/444/2018	SARESWAR MEEN SAMABAY SAMITY LTD. Versus LALIT GOGOI, IAS AND ANR	MR. D DAS SR. ADV MS D MEDHI MR A SARMA MR S KHOUND MS. U CHOUDHURY MR B KOCH	DR. B U AHMED (R1, R2) MR. A K AZAD (R1, R2) MR. A UDDIN (R1, R2)
40	WITH WP(C)/7947/2018	M/S. SARESWAR MEEN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR. A SARMA MR S KHOUND MR. U CHOUDHURY MR B KOCH	DR. B AHMED SC, CO OP MRS. D DAS BARMAN (GA, ASSAM) MS G R MAHILARY MS S HAZARIKA (SC, BTC) MR. S BANIK MR. N BARUAH (R9) MS. P DUTTA (R9) FOR CAVEATOR
41	WP(C)/6307/2017 FIXED	BHATOU BORO Versus THE STATE OF ASSAM and 2 ORS.	MR.A B ROY MR. S DEKA MR.Z RAHMAN MR. B KHAKHLARY	GA, ASSAM MR S SARMA(Amicus Curiae) MR.R MAZUMDAR(Amicus Curie) SC, HEALTH
42	WP(C)/6450/2017 FIXED	MD. SOLEMAN ALI and 5 ORS. Versus THE ASSAM STATE TRANSPORT CORPN. and 2 ORS.	MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MRS.U BARUA SC, A S T C
43	WP(C)/2698/2018 FIXED	BABUL MAZUMDAR AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. S BORTHAKUR MR. S S ROY MS. S KAKOTI	MR. B K DAS (R2-5) SC, RAILWAY
44	WP(C)/949/2020 FIXED	M/S. ANU ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	GA, ASSAM SC, FINANCE
45	WP(C)/1409/2021 FIXED	ARCHITA DAS DEY @ ARCHITA DAS @ ARCHITA DAS MAHANTA Versus THE UNION OF INDIA AND 2 ORS	MR. D DOLEY MS S P CHETRY	ASSTT.S.G.I. SC, CBSE
46	WP(C)/2934/2021 FIXED	BHUPENDRA KUMAR DAS Versus THE UNION OF INDIA AND 4 ORS	MS M HAZARIKA MR. A K CHAUDHURY MS R SAIKIA	SC, IRDAI MR S DUTTA (R-2) MR. K K BHATTA (R-4) MR H GUPTA (R-1) MR. S DUTTA (R-2) MS JONA TALUKDAR (R-4) MS R DEVI (R-4) ASSTT.S.G.I.

ORDERS

47	WP(C)/5648/2017 B/O	ANIL KUMAR KALITA Versus THE STATE OF ASSAM and 8 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MR.K H CHOUDHURY	MR. K N CHOUDHURY (R7, R8, R9) SC, CO-OP. MISS. R R KAKATI (R7, R8, R9) MR.B AHMED
48	WITH WP(C)/2284/2016	NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MS.R DEKA MR.N G KUNDU MR.L MOHAN MRG DEKA MR.K H CHOUDHURY MR.P K R CHOUDHURY	MR.K N CHOUDHURY(R- 7-9) DR.B AHMED SC, CO-OP. MR.J PATOWARYR- 7-9 MS.R KAKOTI(R- 7-9)

	WITH I.A.(Civil)/1207/2016 in WP(C)/2284/2016	NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MS.R DEKA MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.K N CHOUDHURYR- 7-9 DR.B AHMED SC, CO-OP. MR.J PATOWARY(R- 7-9) MS.R KAKOTI(R- 7-9)
49	Review.Pet./104/2018 WITH WP(C) 978/2017 (D/O) B/O	THE BODOLAND TERRITORIAL AREAS DISTRICT AND 2 ORS Versus PRASANTA NARZARY AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MR. S BORA MR. A KHOUND SC, BTC	MRS. P B HAZARIKA (1)G.A. ASSAM, (2) SC- ELE.EDU, (3) SC-FINANCE. MR K DAS (r-1 to 5)
50	WP(C)/1001/2020 FIXED, WITH LCR	APSARA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MD H ALI MR. U K BARMAN MR. P MAHANTA MR. M MALAKAR MR D PEGU MR. R B GOHAIN MR. R KONWAR MS A RONGHANGPI	SC, PNRD GA, ASSAM MR. R J BORDOLOI MR. R ALI SC, ASEC
51	WP(C)/181/2021 FIXED	JAHANARA AHMED Versus THE STATE OF ASSAM AND 13 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN	MR. K N CHOUDHURY (R-7 TO 14) SC, PNRD GA, ASSAM MR. S U AHMED (R-7 TO 14) SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN
52	WP(C)/2180/2021 FIXED	CHILARAM NARZARY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	GA, ASSAM MS F RAHMAN (R-8)
53	WP(C)/3225/2021 FIXED	VEDANG RADIO TECHNOLOGY PRIVATE LIMITED, AND ANR Versus THE STATE OF ASSAM AND 14 ORS	MR. U K NAIR MR. M DUTTA MR. A BHATTACHARYYA	MR. M K CHOUDHURY MR. S CHAKRABORTY SR, GA, ASSAM
54	WP(C)/3240/2021 B/O	JUNMONI KACHARI Versus THE STATE OF ASSAM AND 17 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA	SC, PNRD GA, ASSAM
	WITH I.A.(Civil)/1236/2021 in WP(C)/3240/2021	BHADRA KANTA BORAH AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR M RANA MR. J SAIKIA	MR. T J MAHANTA GA, ASSAM
55	WP(C)/4247/2021 CAVT. NO.05102/021, WITH CAVT. 510/2021, FIXED	MAHENDRA PEGU Versus THE STATE OF ASSAM AND 6 ORS	MR. H C SARMA	SC, PNRD GA, ASSAM MR. J K GOSWAMI FOR CAVEATOR
<u>HEARING</u>				
56	WP(C)/3794/2014 B/O	OM PRAKASH GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MS.H SARMA	GA, ASSAM
<u>STAY MATTERS</u>				
57	WP(C)/3323/2016 B/O	BHUBAN CH. SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR.S K BARKATAKI MS.B SHARMA MR.D K NATH	GA, ASSAM MR.H RAHMAN(R- 5-9) MR.P D NAIR(R- 5-9) MR G ALAM(R- 5-9) MR.D NAGR- 5-9

58 WP(C)/4523/2020
CAVT. NO.0626/2020
FIXED, CAVT.NO./626/2020

GAURAV UPADHYAY
Versus
THE STATE OF ASSAM AND 8 ORS

MR. A M BORA
MR. P N GOSWAMI
MS. A VERMA
MR. I KALITA

GA, ASSAM
MR. P HAZARIKA
R SARMAH
MR. P K MUNIR
MR. H S BORAH
SC, WPT AND BC
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 30/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Thursday,30th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	CRL.A(J)/10/2017 WITH LCR 5 FILES, P.B. 2 NOS.	BUBURAM DEKA Versus THE STATE OF ASSAM	MS.K SAIKIA AMICUS CURIAE	PP, ASSAM
2	CrI.A./139/2017 WITH LCR 6 FILES, P.B. 3 NOS.	MOUR @ MOUB UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
3	WITH CrI.A./142/2017	MD MAINUDDIN LASKAR and ANR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
4	Mat.App./31/2019 FIXED	SMTI. NAMRATA MEENA Versus SRI KUMAR GAURAV	MR. S SHARMA MR. S N ADHYAPAK MS N ISLAM	
5	CRL.A(J)/64/2019 WITH O/N, LCR 5 FILES, P.B. 2 NOS.	RAM RATAN NAYAK Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/79/2019 WITH O/N, LCR 4 FILES	KRISHNA BISWAS Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
7	CRL.A(J)/114/2019 WITH O/N, LCR 7 FILES	BIKASH DAS Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
8	CrI.A./190/2019 WITH O/N	SMT BINITA GOGOI Versus STATE OF ASSAM AND ANR	MR G BOKALIAL MR. R R KAUSHIK MR. S BORTHAKUR	PP, ASSAM

9	Crl.A./177/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus MANAS KONWAR @ MANASH PRATIM KONWAR @ BHIM	MR. S C KEYAL SC, NIA	MR R SENSUA
	WITH			
10	Crl.A./173/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR (H)	MR. S C KEYAL	
	WITH			
11	Crl.A./175/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus BITTU SONOWAL @ BITTU SONWAL @ BITU SONOWAL	MR. S C KEYAL	MR. S BORTHAKUR MS. P BORAH
12	Crl.A./191/2020 WITH O/N, LCR 5 FILES	SUMAY HEMBRAM @ SUMAI HEMBRAM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR R A AHMED S I AKAND	PP, ASSAM
13	Crl.A./122/2021 WITH O/N, LCR 3 FILES OUT OF 4 (ONE FILE KEPT IN SECTION)	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)
	WITH			
14	Crl.A./121/2021	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY SC, NIA	MR S BORTHAKUR (R- 2,3,4) MS. P BORAH (R-2,3,4) MR D BORAH (R-1)
15	Crl.A./123/2021 WITH O/N, LCR 3 FILES	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
16	I.A.(Civil)/525/2021 IN Mat.App./19/2018(D/O) in Mat.App./19/2018	SULAKHYANA SAIKIA BHARALI Versus PRABIN SAIKIA	MR. M K NEOG	
HEARING				
17	Mat.App./53/2019 WITH LCR	MR. LUIISH AIND Versus MRS SUSANA BARA	MR R BARUAH MR A D CHOUDHURY MR. P GOSWAMI MR. D CHOUDHURY	MR M HALOI MRS R BEGUM

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LEAVE NOTE OF ADVOCATES FOR 30/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING
OF THE SPECIAL DIVISION BENCH**

**THIS MATTER WILL BE CONDUCTED
THROUGH PHYSICAL MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1754/2015 FIXED	XXX XXX XXX Versus IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	MR. S S DEY (AMICUS CURIAE) SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)

LEAVE NOTE OF ADVOCATES FOR 30/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021



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[For Thursday,30th September 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS]

THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./216/2021	MANIK SAHA Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MR. U GOSWAMI	PP, ASSAM
2	Crl.Rev.P./217/2021 B/O	ASISH MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	PP, ASSAM
3	Crl.Rev.P./218/2021 B/O	KALPANA DAS Versus THE INDUSTRIAL CO OPERATIVE BANK LIMITED AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA	PP, ASSAM (R-2)
4	Crl.Pet./533/2021	CHANDRA GOGOI Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR H P NEPAL	PP, ASSAM
5	Crl.Pet./534/2021	INDU BARUAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
6	Crl.Pet./535/2021	DHAJYA JYOTI GOGOI AND ANR Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS K BORAH	PP, ASSAM
7	Crl.Pet./536/2021	SUMAN KUMAR ROY Versus THE STATE OF ASSAM AND ANR	MR. D SARMA MR. ABU JAHID	PP, ASSAM
<u>ORDERS</u>				
8	Crl.Pet./690/2019 WITH LCR 1 FILE(SCANNED COPY),	RUPAK MAHANTA Versus THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. J C GOGOI MR. K KALITA MR. H KAKATI	PP, ASSAM
9	Crl.Rev.P./2/2021 WITH LCR 1 FILE	JAY PRAKASH YADAV Versus MUSLIM KHAN	MR. S P ROY MS S DAS	

10	Crl.Pet./72/2021 WITH LCR 1 FILE, FIXED	SAMSUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MS. M DAS	PP, ASSAM
11	Crl.Rev.P./147/2021 WITH OFFICE NOTE, LCR 8 FILES	PADMA KUMAR Versus THE STATE OF ASSAM AND ANR	MR M RANA MD. I AHMED	PP, ASSAM
12	I.A.(Crl.)/254/2021 WITH LCR 2 FILES, B/O in Crl.Pet./1500/2019	MAJOR (NOW LT. COL.) ZAMEER AHMED KHAN AND 9 ORS. Versus STATE OF ASSAM	MR. B CHAKRABORTY	PP, ASSAM
	WITH Crl.Pet./1500/2019	MAJOR (NOW LT. COL.) Z A KHAN Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL MR. B CHAKRAVARTY	PP, ASSAM
	WITH I.A.(Crl.)/2/2020 in Crl.Pet./1500/2019	MAJOR (NOW LT. COL.) Z A KHAN Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL	PP, ASSAM
	WITH I.A.(Crl.)/120/2020 in Crl.Pet./1500/2019	MAJOR (NOW LT. COL.) Z A KHAN Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL	PP, ASSAM
13	Crl.Pet./267/2021 WITH LCR 1 FILE	BABU MIA Versus REHENA BEGUM AND ANR	MR. S A HUSSAIN MR D J HALOI	MS. S KANUNGOE MS. J CHETTRY
14	Crl.Pet./350/2021	M/S MARUTI QUALITY PRODUCTS PVT. LTD AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
15	Crl.Pet./438/2021 FIXED	SABIR AHMED Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. P S BISWAS	
16	Crl.Pet./439/2021 FIXED	BHASKAR JYOTI BAISHYA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
17	WITH Crl.Pet./247/2021	SMT. RANU BAISHYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J PAUL MR. A PAUL	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL PP, ASSAM
	WITH I.A.(Crl.)/246/2021 in Crl.Pet./247/2021	RANU BAISHYA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL	PP, ASSAM
18	Crl.Pet./448/2021 WITH OFFICE NOTE	JAMBEY TSERING Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. T T TARA	GA, AP MR A CHOWDHURY (R-2) MS. B CHOWDHURY (R-2) MR. S DUTTA (R-2) PP, A P
HEARING				
19	MFA/15/2015 WITH LCR, FIXED	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LIMITED AOD	MSB DEVI MR.B SARMAH(Rly.Adv.) MRS. UMA CHAKRABORTY MS.R CHOUDHURY MS. M CHATTERJEE MS. K KALITA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	WITH I.A./70/2015 in MFA/15/2015	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LIMITED AOD	MSB DEVI MS.R CHOUDHURY MS.R R BORAH	

20 MFA/96/2019
WITH LCR, FIXED

BASIR UDDIN LASKAR
Versus
THE UNION OF INDIA AND ANR

G UDDIN
MR M J QUADIR
MR. K MIRA

MR. B SARMA
SC, NF RLY

STAY MATTERS

21 Crl.Pet./1063/2019
FIXED

DHRUBAJYOTI LAHKAR
Versus
SMT. SNIGDHARANI CHOUDHURY AND
ANR.

MR N J DAS

MR. O P BHATI (R1)
MR T C DAS (R1)
MR. P SARMA (R1)
PP, ASSAM (R2)
MR. P K PODDAR (R1)
MR. M K GOHAIN (R1)

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LEAVE NOTE OF ADVOCATES FOR 30/09/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021
2) DR. N DEKA 10-09-2021 To 08-10-2021
3) MR D K MISHRA 23-09-2021 To 01-10-2021
4) MRS U CHAKRABORTY 28-09-2021 To 08-10-2021
5) MR R GOENKA 28-09-2021 To 08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL LIST DATED
27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3548/2019	ABDUL LATIF AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. R ALI MR. H A AHMED MR A S SK	SC, SEC. EDU.
2	Cont.Cas(C)/363/2021	MD HASSAIN ALI Versus DR. BIJOYA CHOUDHURY	MR. N ISLAM MS TH A DEVI	
3	WP(C)/3604/2021	SEEMA BAKSHI AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR F HAQUE	SC, SEC. EDU. GA, ASSAM SC, N C T E SC, U G C
4	WP(C)/4970/2021	RAMA NATH ROY AND 25 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. J AHMED MR Z RAHMAN	SC, ELEM. EDU SC, FINANCE
5	WP(C)/5042/2021	GANESH MET COKE INDUSTRIES Versus THE UNION OF INDIA AND 8 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
6	WP(C)/5044/2021	SHEO SHAKTI COKE INDUSTRIES Versus THE UNION OF INDIA AND 8 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
7	WP(C)/5052/2021	FERAGUL HOQUE Versus THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	SC, ELEM. EDU GA, ASSAM

8	WP(C)/5054/2021	SHRI BALAJI COKE INDUSTRIES Versus THE UNION OF INDIA AND 8 ORS	DR A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
9	WP(C)/5057/2021	UTPAL KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA MR S SARMAH	SC, SEC. EDU. GA, ASSAM
10	WP(C)/5058/2021	SETHI COKE INDUSTRIES Versus THE UNION OF INDIA AND 8 ORS	DR. A SARAF MR P BARUAH MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
11	WP(C)/5060/2021	ABBAS ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA MR S JAFRI	SC, SEC. EDU.
12	WP(C)/5063/2021	DHAN BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HEALTH
13	WP(C)/5065/2021	BONTI CHANGMAI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR A DAS	SC, SEC. EDU.
14	WP(C)/5066/2021	AKKAS ALI Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA MR S JAFRI	SC, SEC. EDU.
15	WP(C)/5067/2021	KABITA GAYAN Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA MR S JAFRI	SC, SEC. EDU.
16	WP(C)/5070/2021	HIRABATI BHAGAT Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, BTC
17	WP(C)/5072/2021	MONOWARA KHATUN AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
18	WP(C)/5077/2021	RUNUMI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, HIGHER EDU
19	WP(C)/5082/2021	DINENDRA BRAHMA AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, ELEM. EDU SC, BTC SC, FINANCE
20	WP(C)/5085/2021	BOLEN DOLEY Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM
21	WP(C)/5086/2021	PRANJAL PEGU AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
22	WP(C)/5089/2021	SHAHJAHAN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOSSAIN	SC, ELEM. EDU GA, ASSAM
23	WP(C)/5091/2021	EAKUB ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU GA, ASSAM
24	WP(C)/5093/2021	ANGURA BEGUM MAZARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM SC, EDU
25	WP(C)/5094/2021	PORISHMITA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU GA, ASSAM
26	WP(C)/5098/2021	KULDIP PAO Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B DEORI	SC, ELEM. EDU GA, ASSAM

ORDER (STAY VACATING)

27	I.A.(Civil)/1523/2021 in WP(C)/1846/2021	LEENA SAIKIA Versus SANHITA SARMAH AND 5 ORS.	MR. A BARUA MR. P P DUTTA MR T GOGOI	SC, HIGHER EDU MS A DEVI MR. H BURAGOHAIN
	WITH WP(C)/1846/2021	SANHITA SARMAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. H. BURAGOHAIN MS A DEVI MR. R SINGH	SC, HIGHER EDU MR. P P DUTTA (R-5) MR. A BORUA (R-5) MR T GOGOI (R-5)
<u>ADMISSION</u>				
28	WP(C)/142/2019	BEAUTI CHETIA Versus THE STATE OF ASSAM AND 9 ORS	MR. D DAS MR. M BARUAH	SC, SEC. EDU. MR. M DUTTA (R9) MR. A DEKA (R7, R8)
29	WP(C)/4871/2019	SANJIT CHAKRABORTY AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S P CHOUDHURY MR. R SARMA MR. K M HALOI MR. B DAS MR A DEY MS B DEVI	SC, SEC. EDU. MR. S NEOG MS. S G BARUAH MR. B BORGHAIN SC, BTC
30	WP(C)/6803/2019 B/O	MITALI BHATTACHARJEE Versus THE ASSAM UNIVERSITY AND ANR.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ASSAM UNIVERSITY
31	WP(C)/1934/2020	HAROMOHAN KALITA AND 35 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. N G KUNDU MR G DEKA MR. P K R CHOUDHURY	GA, ASSAM MR D GOGOI, SC, FOREST DEPTT. SC, FINANCE DEPTT.
	WITH			
32	WP(C)/1238/2020	KAMAL TALUKDAR AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM MR D GOGOI, SC, FOREST DEPTT.
33	WP(C)/5673/2020	MANASH PRATIM HALOI AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR R S CHAUHAN MR D SHARMA MR. M KALITA	MR B GOGOI, SC, SSA (R-3) SC, EDU
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
34	RSA/93/2021	ON THE DEATH OF SUKUR ALI, HIS LEGAL HEIRS MIZANUR RAHMAN AND 6 ORS. Versus SHAHIDUL ISLAM AND 15 ORS.	MR Z MUKIT MR. A SATTAR MR H K BARUAH	
	WITH I.A.(Civil)/1548/2021 in RSA/93/2021	ON THE DEATH OF SUKUR ALI, HIS LEGAL HEIRS MIZANUR RAHMAN AND 6 ORS. Versus SHAHIDUL ISLAM AND 15 ORS.	MR Z MUKIT MR. A SATTAR MR H K BARUAH	
<u>ORDERS</u>				
35	WP(C)/5279/2020	BALEN KALITA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	SC, N C T E SC, EDU SC, U G C
36	Cont.Cas(C)/64/2021 B/O	BHAKTA KUMAR BORA Versus DR. BIJOYA CHOUDHURY, ACS	MR P BHARDWAJ	MR. D SAIKIA (R-1) MS. P CHAKRABORTY (R-1) MR. P K BORAH (R-1)
37	Cont.Cas(C)/133/2021 B/O	DILIP KUMAR NATH Versus PREETOM SAIKIA, IAS AND ANR	DR. B AHMED MR K UDDIN MR. A K AZAD	
38	Cont.Cas(C)/202/2021 B/O	SHYAMAL DUTTA Versus BIJOYA CHOUDHURY ACS,	MR H GUPTA	
39	I.A.(Civil)/959/2021 in WP(C)/2816/2019	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA	SC, SEC. EDU. SC, BTC

	WITH WP(C)/2816/2019	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA MS. B PHOM	SC, SEC. EDU. MR. U K NAIR MR. A CHETRY MR D CHAKRABORTY MS. N SHYAMAL SC, BTC MR. M P SHARMA
40	WITH WP(C)/2477/2018 CAVT. NO. 0432/2018	ABDUL MAZID Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR. M A ISLAM MS. P BARUAH MR P J PATAR	MR. C BHATTACHARIYA (SC, SEC. EDU.) MR. C BHATTACHARIYA (SC, SEC. EDU.) MR. S S S RAHMAN MR. S B RAHMAN (R-6) MR. J. ABEDIN (SC, SECONDARY EDUCATION DEPARTMENT R-1) FOR CAVEATOR
41	I.A.(Civil)/1493/2021 B/O in WP(C)/4221/2021 WITH WP(C)/4221/2021	JITUMONI KUMAL Versus THE STATE OF ASSAM AND 4 ORS	MR. P K GOGOI MR J P KACHARI	SC, EDU
		JITUMONI KUMAL Versus THE STATE OF ASSAM AND 4 ORS	MR. P K GOGOI MR J P KACHARI	SC, SEC. EDU.
42	I.A.(Civil)/1535/2021 WP(C)/4375/2021 (Disposed), B/O in WP(C)/4375/2021	SULTAN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
43	I.A.(Civil)/1542/2021 WP(C)/4490/2021 (Disposed) in WP(C)/4490/2021	SAMIRAN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A BHATTACHARJEE MR. S DUTTA	SC, ELEM. EDU SR. GA, ASSAM
HEARING				
44	WP(C)/7070/2017 B/O	RASHMI DUTTA ROY DASS Versus THE STATE OF ASSAM and 2 ORS	MR.S K DAS MRR KARIM	SC, SECONDARY EDUCATION
45	Review.Pet./9/2020 BY SLIP	CENTURY PLYBOARDS (I) LIMITED AND ANR Versus UNION OF INDIA AND 2 ORS	DR. A SARAF MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	MR. R SARMA MR B SHARMA MR. N CHOUDHURY MR. M DAS SC, CENTRAL EXCISE CUSTOMS
STAY MATTERS				
46	WP(C)/434/2018	DILIP CH. HALOI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR A R BHUYAN MR. S HOQUE	SC, HIGHER EDUCATION GA, ASSAM
47	WP(C)/1030/2018	JYOTI PRASAD BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR. P D NAIR MR. P BORAH MR G ALAM MRS K M SAIKIA MR. H ROHMAN S R A NASER	SC, HIGHER EDU MR. A D CHOUDHURY
	WITH I.A.(Civil)/2838/2018 in WP(C)/1030/2018	THE GOVERNING BODY OF HATICHONG COLLEGE AND 2 ORS. Versus SRI JYOTI PRASAD BORA AND 4 ORS.	MR H SARMA MR A D CHOUDHURY	SC, HIGHER EDU MR H R A CHOUDHURY GA, ASSAM
48	WP(C)/1224/2018	MALEK UDDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. R SENSUA MR. K MOHAMMAD	SC, HIGHER EDU
49	WP(C)/5492/2019	TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,30th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5130/2021	PHANINDRA JIDUNG Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S UPADHAY	SC, SEC. EDU.
2	WP(C)/5144/2021	MD. SHURUZ ALI AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, PNRD
3	WP(C)/5150/2021	BHABENDRA BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	SC, PNRD GA, ASSAM SC, FINANCE
4	WP(C)/5154/2021	TIRANGTA NARZARY Versus THE ASSAM POWER GENERATION CORPORATION LIMITED AND 3 ORS	MR P K DAS MR. M BARUAH	SC, APDCL
5	WP(C)/5155/2021	MAHMUDA BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	GA, ASSAM
6	WP(C)/5158/2021	ATIFUL RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. M DAS	GA, ASSAM
7	WP(C)/5160/2021	POWAL SAIKIA AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, PNRD
8	WP(C)/5170/2021	BABUL ALI BORAH AND 38 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PHUKAN MR B KHAKHLARY	SC, IRRIGATION
9	WP(C)/5174/2021	LAKSHESWAR PATHAK Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR. H A AHMED	GA, ASSAM

ADMISSION

10	WP(C)/8746/2018	MAIDANGSRI BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. D DAS MR. M BARUAH	GA, ASSAM MR. U K NAIR SC, GHC
11	WP(C)/1780/2019	HEMANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MR. R SARMAH	SC, HEALTH AND F W
12	WP(C)/2122/2019 WITH LCR, FIXED	HARI PRASAD BORA Versus THE ASSAM FINANCIAL CORPORATION AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	MR Z MUKIT MR. A SATTAR MS. T GOSWAMI,SC,AFC S CHOUDHURY SC, AFC
13	WP(C)/4717/2019	ASSAM MINERAL DEVELOPMENT CORPORATION (AMDC) LTD. Versus PRAKASH BARMAN AND 2 ORS.	MR. M K MISRA MR. M MAHANTA MR. P K MUNIR	MR. S DAS MR. N BORUAH FOR CAVEATOR
14	WP(C)/8985/2019	HARENDRA CH. LAHKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC. IRRIGATION
15	WP(C)/9571/2019	M/380838 HAV/NA MURALI KUMAR P. Versus THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. K GOGOI (C.G.C., R- 1,2,3,4) ASSTT. S.G.I.
16	WP(C)/229/2020	SIEAKTE CHOREI Versus THE STATE OF ASSAM AND 5 ORS	MR H K DAS MR. U PATHAK MR. D J DAS	GA, ASSAM MR. A K TALUKDAR (R-6) MR. S ISLAM (R-6) MR. D NATH, SC, WT & BC & GA, ASSAM (R-2,4) MR P NAYAK,SC, FINANCE (R-1,3 & 5)
17	WP(C)/4683/2020	CHENGA KHERKATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K DAS MS. B D SARMAH	GA, ASSAM SC, INDUSTRIES AND COMMERCE
18	WP(C)/677/2021	SIKANDER ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM
19	WP(C)/2953/2021 FIXED	SUDIPTA ROY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	SC, PNRD GA, ASSAM
20	WP(C)/3231/2021 FIXED	CHITRA RAJKONWAR Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS.	MR. A K BARUAH MR. D BORA MR A DAS	MR. M K DAS SC, ONGC
21	WP(C)/4656/2021 FIXED	UDIPTA GOGOI AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA	GA, ASSAM SC, APSC SC, P H E

ORDERS

22	WP(C)/991/2014 WP(C) 1257/99(D/O) WP(C) 11092/99(D/O)	JAGADISH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MR. T R SARMA MR. L GOGOI MS. P MITRA MS. P HAZARIKA	SC, PNRD (R-1,3 & 4) GA, ASSAM SC, BTC
23	WP(C)/3291/2018 FIXED	GAUTAM KUMAR DAS Versus THE STATE OF ASSAM AND 19 ORS.	MR S CHOUDHURY MR. A SARMA MR. B CHOUDHURY MR. K KALITA	MR. J AHMED (R15) MR. P MAHANTA (R5) SC, APSC MS. P SAHARIA (R5) MS. S R SAIKIA (R15) SC, TRANSPORT MS. M AHMED (R15)
	WITH I.A.(Civil)/1763/2019 in WP(C)/3291/2018	SITARAM DOLEY Versus THE STATE OF ASSAM AND 19 ORS.	J U AHMED MS. M AHMED	SC, APSC MR. M KALITA SC, TRANSPORT

24	WITH WP(C)/3819/2018	HIMANGSHU KUMAR DAS Versus THE STATE OF ASSAM AND 13 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. K N CHOUDHURY (R-5) MR. P MAHANTA (R13) SC, APSC MR S BHARALI MR S BHARALI MR. M DAS MS. P SAHARIA (R13) SC, TRANSPORT MR. N K NEOG MR. N K NEOG (R-5)
25	WITH WP(C)/3855/2018	BUBUL KR. GOGOI Versus THE STATE OF ASSAM AND 9 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. K N CHOUDHURY MR. P MAHANTA (R9) SC, APSC MR S BHARALI MR S BHARALI MR. M DAS MS. P SAHARIA (R9) SC, TRANSPORT MR. N K NEOG MR. N K NEOG
26	WITH WP(C)/3616/2019	GAUTAM KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR B CHOUDHURY MR E SHITIRI	GA, ASSAM MR. J AHMED MR. P MAHANTA SC, APSC MS. P SAHARIA MS S GOSWAMI MR Z RAHMAN SC, TRANSPORT
27	W.P.(CrI.)/2/2020 FIXED	SANTANU BORTHAKUR Versus THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
28	WITH W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/1387/2020 in W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM ASSTT.S.G.I.
29	WITH W.P.(CrI.)/4/2020	DIPIKA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
30	WITH W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH I.A.(Civil)/2270/2020 in W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
31	WITH W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2271/2020 in W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.

32	WP(C)/3426/2020 FIXED	ALL ASSAM MINORITY YOUTH ASSOCIATION Versus THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. P J SAIKIA MR J ISLAM MR. A HUSSAIN MR M HOQUE MS. S KAKATI MR. R BARTHAKUR MS M NIROLA	GA, ASSAM
33	I.A.(Civil)/1564/2021 B/O in WP(C)/3525/2015 WITH WP(C)/3525/2015	SMT. RUNU DAS Versus THE ORIENTAL INSURANCE CO. LTD. and 3 ORS SMT. RUNU DAS Versus THE ORIENTAL INSURANCE CO. LTD. and 3 ORS,	MR. K BHATTACHARJEE MR S SHARMA MR. M SAIKIA MS B TALUKDAR MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRB KAUSHIK MRS.J M KONWAR MR.K TADO	MR. S DUTTA MR.C SHARMA(R-1) MS.N MODIR-1 MS.P HUJURI(R-3) MR.S DUTTA(R-1) MR.C SHARMA(R-1) MR.SIDHANT DUTTA(R-1)
HEARING				
34	WP(C)/2843/2020 PART-HEARD, FIXED WITH	SMTI. GITIMOLLIKA BORA Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, IRRIGATION
35	WP(C)/3433/2020 WITH	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
36	WP(C)/3504/2020	SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	SC, APSC SC, IRRIGATION
37	WP(C)/4608/2013 FIXED	THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION Versus CENTRAL GOVT. INDUSTRIAL TRIBUNAL - CUM- LABOUR COURT and ANR	C.G.C. MR.S CHAKRABARTY	MR.A DASGUPTA MR. S C KEYAL (ASSTT.S.G.I.) MS.B DAS MRS.A DASS C.G.S.C.
38	WP(C)/3658/2015 FIXED WITH	LARINGKAM HMAR and 10 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	GA, ASSAMR1,3,4 MR. N GOSWAMI, SC, WPT & BC MR A HAWARI(R-5) MR S ISLAM(R-5) MR.M BASUMATARY(R-5) SC, FINANCE(R2)
39	WP(C)/1270/2014 WITH	H.B. RUOLNGUL and 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	GA, ASSAM MR A HAWARI(R-4) MRS. M BASUMATARY(R-4) MR S ISLAM(R-4)
40	Cont.Cas(C)/126/2019	HABIB AHMED LASKAR AND 2 ORS. Versus BIBASH MODI AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA MR. B GOGOI MR. R DHAR (R1) MR P NAYAK
41	WP(C)/7971/2017 FIXED	ANOWAR HUSSAIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR.B C DEKA MR.H DAS	MS S SARMA (SC, HEALTH DEPT., R-1 TO 4) SC. BTC (R-5)
42	WP(C)/2996/2018 WITH LCR, FIXED	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)

43	WITH WP(C)/6540/2018	MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
44	WP(C)/289/2021 WITH LCR	HAV. KESHABANANDA BHATTA @ HAV. KESHABANANDA BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MS N BEGUM MR. K SINGHA	GA, ASSAM
<u>STAY MATTERS</u>				
45	WP(C)/2373/2017 CAVT. NO. 475/17	ABDUL KARIM Versus THE STATE OF ASSAM and 6 ORS.	MR. N ANAND MR. U K BARMAN MR. H ALI MR. M MALAKAR	GA, ASSAM MR. R ALI(FOR CAVEATOR) MS. F Y HUSSAIN(FOR CAVEATOR)
46	WP(C)/4980/2017	AFZAL HUSSAIN LASKAR Versus THE STATE OF ASSAM and 6 ORS.	MR.S BORA MR. D MAZUMDAR MR.S M T CHISTIE	MR.B D DAS(Sr.Adv.)(R-6) GA, ASSAM MR. M NATH (SC, PNRD) MR.H K SARMA(R-6) MR.D SAIKIA(R-6) MS.R DEVI(R-6)
47	WP(C)/6260/2017	BIDYUT KUMAR DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.S K MEDHI MR.A DAS MR.S DUTTA MR.S G BHATTACHARJEE	GA, ASSAM MS.P MAHANTA(R-4) MR.A BARUA(R-4) MR.A BHATTACHARYAR-4
48	WP(C)/308/2018	NIRMAL DEY Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. P K DAS MS. C KALITA MR. S ISLAM MR. M ALI	SC, SECONDARY EDU. MD. R ALI MS. S BORO MR. M ALAMGEER
49	WP(C)/707/2018	BIPUL CHANDRA DEY Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MR S HUSSAIN MRS P HAZARIKA MS. P SARMAH	GA, ASSAM
50	WP(C)/1949/2019	GITANJALI SARKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR G KAKOTI MR. P THAKURIA MR. D KHAKHALARY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,30th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2523/2021	GUNAJIT DEKA Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
2	Bail Appln./2524/2021	PRADIP CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
3	Bail Appln./2527/2021	AJIRON NESSA AND ANR Versus THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED	PP, ASSAM
4	Bail Appln./2528/2021	BIBEKANANDA NAMA DAS @ VIBEKANANDA NAMADA @ ELECTION Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
5	Bail Appln./2531/2021	BIDYUT PAIK @ PAYEK Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
6	Bail Appln./2532/2021	HASNA ARA BEGUM Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
7	Bail Appln./2534/2021	MUJAFFAR ALI Versus THE STATE OF ASSAM AND ANR.	MS. K JAIN	
8	Bail Appln./2535/2021	CHAKRESWAR DAS AND 2 ORS Versus THE STATE OF ASSAM	MR J PAYENG MR. D DAS	PP, ASSAM
9	Bail Appln./2536/2021 B/O	PULAK KALITA @ PULAK DAS Versus THE STATE OF ASSAM	MR. O P BHATI MR. P SARMA MR. P K BAJAJ	PP, ASSAM
10	Bail Appln./2541/2021	BIPUL NATH Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
11	Bail Appln./2542/2021	JITEN KALITA AND 3 ORS Versus THE STATE OF ASSAM	MS. M K BROWN	PP, ASSAM

12	Bail Appln./2543/2021	AINUL HUSSAIN @ INUR HUSSAIN Versus THE STATE OF ASSAM	MR. I CHOUDHURY MS. B BAISHYA	PP, ASSAM
13	Bail Appln./2551/2021	SUKPAL MAZUMDAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. K I MAZUMDER	PP, ASSAM
14	Bail Appln./2553/2021 B/O	NIZAM UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. S K ROY MRS. M M ROY MD K RAHMAN MS P M SARMA	PP, ASSAM
15	Bail Appln./2554/2021	INTAJ ALI Versus THE STATE OF ASSAM	MR. T HUSSAIN MS. D KASHYAP	PP, ASSAM
16	Bail Appln./2555/2021	JANIF ALI Versus THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN	PP, ASSAM
17	Bail Appln./2556/2021	TARANI DAS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
18	Bail Appln./2560/2021	SOFINUR RAHMAN @ MD SOFINUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN	PP, ASSAM
19	Bail Appln./2562/2021	AJHAR UDDIN AHMED @ MD. AJAHAR AHMED Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
<u>MOTION</u>				
20	AB/2294/2021 FIXED	JINTU SAIKIA Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI MR. J P LAHON	PP, ASSAM
21	AB/2999/2021	LAKHI NARAYAN KURMI Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
22	AB/3000/2021	AMARESH SINGH Versus THE STATE OF ASSAM	MR. S BISWAS	PP, ASSAM
23	AB/3005/2021	DHRUBA JYOTI TALUKDAR Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	PP, ASSAM
24	AB/3006/2021	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
25	AB/3007/2021	AKKECH ALI @ AKKESH ALI @ AKKAS ALI AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM
26	AB/3009/2021	JILLUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
27	AB/3010/2021 B/A.BORTHAKUR	NAZIMUL HOQUE Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
28	AB/3011/2021	MD. SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
29	AB/3013/2021	ANOWAR HUSSAIN BORBHUYAN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
30	AB/3014/2021	LITTLE CHOUDHURY Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM

BAIL HEARING (BA)

31	Bail Appln./1210/2021 SCANNED COPY OF CASE DIARY AND CASE RECORD, FIXED	ARFAN ALI Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
32	Bail Appln./2153/2021 SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	ABDUL BAREK Versus THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN	PP, ASSAM
33	Bail Appln./2259/2021 FIXED	RINKU KAIBARTA AND 2 ORS Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
34	Bail Appln./2277/2021 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. N ANAND MR. A K SINGH	PP, ASSAM
35	Bail Appln./2465/2021 FIXED	SOMESWAR NATH Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
	WITH			
36	AB/1327/2021	MILON BHUYAN @ MILAN BHUYAN Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
	WITH			
37	Bail Appln./2461/2021	SOMESWAR NATH Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
<u>BAIL HEARING</u>				
38	AB/736/2021 FIXED	MD. HAMID ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. N AHMED MD S I AHMED	PP, ASSAM
39	AB/815/2021 FIXED	SAMARENDRA DAS AND ANR Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
40	AB/945/2021 FIXED	FAZAL HOQUE Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
41	AB/1162/2021 FIXED	MANAS DAS @ GOPAL DAS Versus THE STATE OF ASSAM	MR. P MAHANTA MR. R B GOHAIN	PP, ASSAM
42	AB/1804/2021 FIXED	HASMAT ALI Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
43	AB/1851/2021 FIXED	FARAS ALI Versus THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
44	AB/1939/2021 FIXED	PARBATI DUPIT @ ANYA DUPIT MARA Versus THE STATE OF ASSAM	MR. S C KEYAL MR M KATO	PP, ASSAM
45	AB/2217/2021 FIXED	SONA MIAH MONDAL @ SONA MIAH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR R KARIM	PP, ASSAM
46	AB/2280/2021 FIXED	AMAN MALIK AND 6 ORS Versus THE STATE OF ASSAM	MS. J PAUL MS. S AHMED	PP, ASSAM
47	AB/2549/2021 FIXED	VISHAL CHETIA AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII	PP, ASSAM
48	AB/2550/2021 FIXED	APARAJITA KONWAR Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI	PP, ASSAM
49	AB/2554/2021 FIXED	AFJALUR RAHMAN @ AMIR KHAN Versus THE STATE OF ASSAM	MS. D GHOSH MS H BETALA	PP, ASSAM
50	AB/2563/2021 FIXED	JYOTIRMAY DEV SARMA Versus THE STATE OF ASSAM	MR. A M BORA MR. T BAIDYA MS. A S BAIDYA	PP, ASSAM

51	AB/2589/2021 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
52	AB/2595/2021 FIXED	HASMAT ALI Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
53	AB/2597/2021 FIXED	CHAMPAK JYOTI SAIKIA Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM MR. R ULLAH	PP, ASSAM
54	AB/2606/2021 FIXED	ABBES ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A H MONDAL	PP, ASSAM
55	AB/2631/2021 FIXED	OSMAN GONI @ GONI SK Versus THE STATE OF ASSAM	MR. M ISLAM	MR. M R KHANDAKAR PP, ASSAM
56	AB/2679/2021 FIXED	RAFIK ALI @ ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	PP, ASSAM
57	AB/2681/2021 FIXED	ANIL DOLEY Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
58	AB/2682/2021 FIXED	ROFIAL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
59	AB/2686/2021 FIXED	ABDUL MALEQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A WAHAB MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

ORDERS

60	CrI.Pet./195/2021 FIXED	TINKU BORAH Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
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STAY MATTERS

61	CrI.Pet./189/2021 FIXED	ARUN KUMAR SARMA AND ANR Versus SMT. NIHARIKA GOSWAMI	MR. S K GOSWAMI MR. R SHARMA	MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH
62	CrI.Pet./196/2021 FIXED	HUSSAIN MD ABU TAHER AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	MR. M I HUSSAIN (R-2) MR. M ALI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,30th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2425/2021 B/O	MD. ABU SAHID @ ABU SAYED AHMED Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI	PP, ASSAM
2	Bail Appln./2521/2021	ARMAN HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
3	Bail Appln./2526/2021	SAIF UDDIN AND ANR Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
4	Bail Appln./2530/2021	BIKASH DAS Versus THE STATE OF ASSAM AND ANR	MR. P K SAHARIA MS K DAS	PP, ASSAM
5	Bail Appln./2537/2021	SIDDHARTHA BORTHAKUR Versus THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
6	Bail Appln./2538/2021	HIMANGSHU BHUYAN Versus THE STATE OF ASSAM	MR. R DEV MR. D K BORAH	PP, ASSAM
7	Bail Appln./2540/2021	VIKAS JAIN @ VIKASH JAIN Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. T CHAKRABORTY	PP, ASSAM
8	Bail Appln./2544/2021	MALENCHA KHATUN Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
9	Bail Appln./2545/2021	MD. WARISH @ ABOY AND ANR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
10	Bail Appln./2548/2021	FIRUJ ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
11	Bail Appln./2549/2021	ABDUL MOTALEB Versus THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR A K DAS	PP, ASSAM

12	Bail Appln./2550/2021	NITESH KUMAR Versus THE STATE OF ASSAM	MS. S BORO MR B PAUL MR B PAUL	PP, ASSAM
13	Bail Appln./2552/2021	MAHIR UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A H MONDAL	PP, ASSAM
14	Bail Appln./2558/2021	CHOTU JHA @ CHHOTU JHA Versus THE STATE OF ASSAM	MR. B K DAS MR B DAS MR D J ADHIKARY	PP, ASSAM
15	Bail Appln./2559/2021	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
16	Bail Appln./2563/2021	JUBAIR AHMED AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
17	Bail Appln./2566/2021	BIPLAB BISWAS Versus THE STATE OF ASSAM	MRS S BEGUM MR S ISLAM	PP, ASSAM

MOTION

18	AB/2929/2021 FIXED	DR. PRAFULLA KUMAR NATH Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
19	AB/3012/2021	HIRANYA THAKURIA Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
20	AB/3018/2021	MD. MUKTAR HUSSAIN @ MD. MUKTA HUSSAIN Versus THE STATE OF ASSAM	MR. Z HAMMAD MR E AHMED	PP, ASSAM

ADMISSION

21	Tr.P.(CrI.)/26/2019 B/O	TOFIKUR RAHMAN BORAH AND 7 ORS. Versus HANNA YESMIN SHAIOD	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH
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BAIL HEARING (BA)

22	Bail Appln./1747/2021 SCANNED COPY OF CASE DIARY, FIXED	SAIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
23	Bail Appln./1750/2021 FIXED	JITENDRA KUMAR Versus UNION OF INDIA	MR A TEWARI	SC, NCB
24	Bail Appln./1880/2021 FIXED	ABDUL JALLIL Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
25	Bail Appln./1992/2021 FIXED	MD. SHAHIJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
26	Bail Appln./2001/2021 FIXED	SABINA YASMAIN @ SAHINA YASMIN Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
27	Bail Appln./2057/2021 FIXED	BROJEN KALITA Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
28	Bail Appln./2085/2021 FIXED	MOFIJUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
29	WITH Bail Appln./2088/2021	MISMA BEGUM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
30	WITH Bail Appln./2090/2021	RIZUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

31	WITH Bail Appln./2113/2021	NOOR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	PP, ASSAM
32	WITH Bail Appln./2125/2021	IMDADUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	PP, ASSAM
33	WITH Bail Appln./2316/2021	MD. IKRAMUL HUSSAIN @ AKRAMUL HUSSAN Versus THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
34	WITH Bail Appln./2377/2021	HILAL UDDIN @ MD. HILALUDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
35	Bail Appln./2124/2021 FIXED	REENA TAYUNG @ RINA TAYANG Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
36	Bail Appln./2130/2021 SCANNED COPY OF CASE DIARY , FIXED	MATIBUR RAHMAN Versus THE STATE OF ASSAM	MR. B C DAS	PP, ASSAM
37	Bail Appln./2176/2021 FIXED	NABOJIT PAUL Versus THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA	PP, ASSAM
38	Bail Appln./2263/2021 FIXED	MD. MAJAM ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
39	Bail Appln./2269/2021 FIXED	RAJEN DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
40	Bail Appln./2339/2021 FIXED	HIMANSHU KUMAR NATH Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
41	Bail Appln./2364/2021 FIXED	ABDUL ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MRS. S ISLAM	PP, ASSAM
42	Bail Appln./2368/2021 FIXED	LAXMAN PASSWAN @ LAKSHMAN PASWAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
43	Bail Appln./2407/2021 FIXED	JABED HUSSAIN MAZUMDER @ JAWED HUSAIN MAZUMDER Versus THE STATE OF ASSAM	MR. A M BORA MR. A AHMED	PP, ASSAM
44	Bail Appln./2419/2021 FIXED	RITAMONI BORAH Versus THE STATE OF ASSAM	MR S GOGOI MS. A GOGOI MS. G GOGOI	PP, ASSAM
<u>BAIL HEARING</u>				
45	AB/2388/2020 P/H, SCANNED COPY OF CASE DIARY, FIXED	WAHIDUL ISLAM Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
46	WITH AB/1486/2021	BIJU BEGUM Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
47	AB/869/2021 FIXED	BABU ALI Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
48	AB/2083/2021 FIXED	RUPCHAND ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
49	AB/2161/2021 FIXED	AKTARUL ISLAM HOQUE Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM

50	AB/2211/2021 FIXED	MD FARUK ALAM Versus THE STATE OF ASSAM	MR H DAS	PP, ASSAM
51	AB/2381/2021 FIXED	AZIZUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
52	AB/2480/2021 FIXED	HASANUR ISLAM @ HASANUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR P KALITA MR K HUSSAIN	PP, ASSAM
53	AB/2509/2021 FIXED	RUPAK MALAKAR @ RANA Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
54	AB/2564/2021 FIXED	JYOTIRMAY DEV SARMA Versus THE STATE OF ASSAM	MR. A M BORA MR. T BAIDYA MS. A S BAIDYA	PP, ASSAM

ORDERS

55	I.A.(CrI.)/255/2020 WITH OFFICE NOTE, AB 774/2020(D/O) in AB/774/2020	MALAYA GHOSH Versus BIDYUT DAS AND ANR	MR. S S S RAHMAN MR. M R SODIAL MS. M GHOSH	MR N DUTTA (R1) MR. S C BISWAS (R1) MR. P S BISWAS (R1) PP, ASSAM (R2)
56	I.A.(CrI.)/279/2021 BA 1213/2021(D/O), WITH OFFICE NOTE in Bail Appln./1213/2021	KHAIRUL ISLAM @ KHAIRUL HAQUE @ KALA KHAIRUL Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM

HEARING

57	W.P.(CrI.)/15/2020 LAST WEEK OF SEP 21	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE STATE OF ASSAM AND 6 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTADC
58	CrI.A./141/2020 WITH LCR 3 FILES AND P.B., B/O	SMTI. MALTI DEVI Versus THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM MS R BEGUM	MR. S C KEYAL SC, NCB
59	WITH CrI.A./12619/2019 (Filing Number)	SMTI MALTI DEVI Versus UNION OF INDIA AND ANR		
	WITH I.A.(CrI.)/87/2020	SMTI MALTI DEVI Versus UNION OF INDIA AND ANR	MS M D MEDHI MR. B C DAS	ASSTT.S.G.I.

STAY MATTERS

60	CrI.Pet./1123/2018 FIXED	THOMAS LANGTHASA Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS. B PHOM MR. D TIWARI	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. H ALI (R2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 30/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,30th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL LIST DATED
27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/3618/2021 B/O	AMRAN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. S HAZARIKA L SANGTAM	SC, PNRD GA, ASSAM MS D DAS (R-5) MR. M K DAS (R-5) MS Z ANJUM (R-5) MR. U S BORA (R-5)
	WITH I.A.(Civil)/1415/2021 in WP(C)/3618/2021	AMRAN HUSSAIN LASKAR Versus ARUP JYOTI SAIKIA	MR. A SARMA	
ORDER (STAY VACATING)				
2	I.A.(Civil)/743/2020 in WP(C)/2534/2019	ASSAM STATE AGRICULTURAL MARKETING BOARD Versus M/S. KRISHNA TRADING COMPANY AND ANR.	MR. N GOGOI	MR. N GOGOI
	WITH WP(C)/2534/2019	M/S. KRISHNA TRADING COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (R-2)
3	WP(C)/2557/2019	M/S. JAYSHREE RAJASTHAN STORES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
4	WP(C)/2559/2019	M/S. MORE ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (R-2) SC, A S A M B

5	WITH WP(C)/2658/2019	M/S. JAI BAJRANGBALI FOOD PRODUCTS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N GOGOI MS. N MECH MR. N HAWELIA	GA, ASSAM MR. N J GOGOI SC, A S A M B
6	WITH WP(C)/2667/2019	M/S. SITARAM RAMESWARLAL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
7	WITH WP(C)/2670/2019	M/S. RADHAKRISHNAN FLOUR MILLS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (R-2)
8	WITH WP(C)/2671/2019	M/S. RATHI TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (R-2)
9	WITH WP(C)/2672/2019	M/S. MODI ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (R-2)
10	WITH WP(C)/2675/2019	M/S. ASKARAN AMIT KUMAR PRINCHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (R-2)
11	I.A.(Civil)/1492/2021 in WP(C)/2516/2021	HITESWAR BARMAN AND 5 ORS. Versus RAGHU RANJAN BEPARI AND 28 ORS.	MR. T J MAHANTA MR. T J MAHANTA MR. P P DUTTA (R-3,5,7,8,28) MR. A BORUA (R-3,5,7,8,28)	MR. B J TALUKDAR MR P S DEKA MR. P TALUKDAR
	WITH WP(C)/2516/2021	RAGHU RANJAN BEPARI AND 2 ORS Versus THE STATE OF ASSAM AND 31 ORS	MR. P S DEKA MR. B J TALUKDAR MR H DAS MR H DAS MR. B C DEKA MR. B C DEKA MR. P TALUKDAR	MR. T J MAHANTA (R-3,5,7,8,28) GA, ASSAM MR. P P DUTTA (R-3,5,7,8,28) MR. A BORUA (R-3,5,7,8,28)
<u>ADMISSION</u>				
12	WP(C)/5881/2015 FIXED	DIGANTA BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MR. D NATH MR. P K BORDOLOI	GA, ASSAM MR.Y DOLAY SC, J M B
13	WP(C)/717/2017 FIXED	CHANDAN BHATTACHARJEE Versus THE UNION OF INDIA and 5 ORS.	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA MRS. P BARUAH MR.A SINGHA	SC, NF RLY
14	WP(C)/6965/2017 FIXED	BHABANI DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.M BHAGABATI MSG BORA	GA, ASSAM G UDDIN MS R B BORAH
15	WP(C)/1481/2019	BIPIN DAS Versus THE STATE OF ASSAM AND 6 ORS.	MS. M DEORI MR. P SAIKIA	GA, ASSAM SC, NHAI SC, REVENUE
16	WP(C)/3432/2019	MOHIDUL ALAM AND ANR. Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND 2 ORS	MR. S ROY MR. M H LASKAR MR F ABDULLAH MS A SWARGOWARI	MR SISHIR DUTTA MR. R GOSWAMI MS. M SAIKIA MR. S DUTTA MS. P BORTHAKUR

17	WP(C)/6442/2019 B/O	AKHTAR UDDIN CHAUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY	GA, ASSAM (R-3) MR. Y DOLOI (R-1,2,4) MS. M D BORAH SC. A.T.D.C. SC, TRANSPORT
18	WP(C)/1225/2020 B/O	PORIMAL KUMAR BHOWMIK Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR. A BASUMATARY	GA, ASSAM MS. K SAIKIA, SC, EXCISE DEPTT.
19	WP(C)/1528/2020 B/O	SHYAMAL KUMAR NANDI Versus THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR MR A BASUMATARY	SR. GA, ASSAM
20	WP(C)/1913/2020	MONI MUKTA KRIKHI SEVA GROUP (ASG) Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR A R BHUYAN MR. A M KHAN	MR. S H RAHMAN GA, ASSAM MR. D A KAIYUM SC. AGRI. DEPTT.
21	WP(C)/3459/2020	NARAYAN DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. S K SINGH MR. V K CHOPRA MS. R BARMAN	SC, PWD SC, BTC
22	WP(C)/4913/2020	UTTAM MALAKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. P P BORTHAKUR MS A HUSSAIN MR. I HAZARIKA	GA, ASSAM SC, REVENUE
23	WP(C)/5048/2020 FIXED	PRIYA PAL BHIKKHU Versus THE STATE OF ASSAM AND 5 ORS.	MS. M B BARUAH	GA, ASSAM SC, WPT AND BC
24	WP(C)/558/2021	ASHOK KR DAS Versus THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
	WITH			
25	WP(C)/596/2021	ASHOK KR DAS Versus THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
	WITH			
26	WP(C)/599/2021	ASHOK KR DAS Versus THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
	WITH			
27	WP(C)/1921/2021	SAKIR KHAN Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MS. R BEGUM	SC, WATER RESOURCE
	WITH			
28	WP(C)/1993/2021	JAMIR KHAN Versus THE COMMISISONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
	WITH			
29	WP(C)/2044/2021	DIGANTA DAS Versus THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
30	WP(C)/663/2021	JOGENDRA NATH SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. S K ROY MD K RAHMAN MS P M SARMA	GA, ASSAM SC, REVENUE
31	WP(C)/1441/2021 CAVT. NO.02352/021, FIXED	M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR D J MEDHI MR. M K CHOUDHURY MR S KHOUND	GA, ASSAM MR D K SARMAH MS. A TALUKDAR MR D KALITA FOR CAVEATOR
32	WP(C)/2436/2021 FIXED	INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION AND 3 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. B SARMA MR. N ANIK SINGH (SC, IRCTC) ASSTT.S.G.I. SC, SC, IRCTC SC, NF RLY
<u>BAIL HEARING (BA)</u>				
33	Bail Appln./2274/2021 FIXED	PRADEEP KUMAR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE	PP, ASSAM

ORDERS

34	WP(C)/6809/2010	ASSAM STATE ELECTRICITY BOARD and ANR. Versus ELECTRICITY OMBUDSMAN and ANR.	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. N J DUTTA MR. D NATH	MS.B S GOYAL MR. B D DEKA (R-2) MR. A J HAZARIKA MS.B GOGOI MR. M DAS (R-2) N CHAUDHURY (R-2)
35	WP(C)/1039/2014	JANGLI GOUR and 19 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN	GA, ASSAM MR.B GOSWAMI SC, WATER RESOURCE
36	WP(C)/4399/2014	SMTI PRONOTI HAZARIKA @ KONETI HAZARIKA and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.K RAHMAN MR H HOQUE MR.J P SARMA	SC, HEALTH
37	WP(C)/4582/2014	SAHIDUR RAHMAN Versus THE STATE OF ASSAM and 7 ORS,	MR.J MOLLAH MR.S ISLAM MRA HAWARI	
38	WP(C)/5454/2017 FIXED	MAYNAL HOQUE and 10 ORS. Versus THE STATE OF ASSAM and 18 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	GA, ASSAM SC, APDCL
39	WP(C)/2051/2020 B/O	BONDITA PAUL Versus THE STATE OF ASSAM AND 6 ORS.	Mr M U Ahmed MR. K R ISLAM	GA, ASSAM MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS
40	WP(C)/3455/2020 FIXED	PRAMILA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR H GUPTA	GA, ASSAM SC, GHC
41	WP(C)/4853/2020	MADHURYA PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MS. L DEVI MR. S BIKASH	GA, ASSAM SC, REVENUE
42	WP(C)/1842/2021 FIXED	M/S NEW MALAMATI TEA ESTATE AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. A BISWAS MR R KALITA MS S AHOM	MR S BORTHAKUR MR. D GOGOI ASSTT.S.G.I.
43	WP(C)/4250/2021 FIXED	DHARMESWAR DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR. A D CHOUDHURY	SC, AFDC
<u>HEARING</u>				
44	WP(C)/2275/2014 FIXED	BUHUM KR. BRAHMA and 39 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL
45	WP(C)/4531/2014 B/O	MD. ISMAHIL ALI Versus THE STATE OF ASSAM AND 6 ORS	MR.A SAHAD MD.M U AHMED MR.S F CHISTIE	GA, ASSAM MR. M MAHANTA (R2, R3) MR.A GOGOI MR.M CHOUDHURY MR. P K MUNIR (R2, R3) MR.I F ALI
46	WP(C)/697/2015 FIXED	SHRI RAMA KANTA PAUL Versus THE STATE OF ASSAM and 6 ORS.	MR. M KHAN MR. T U LASKAR MR.N DHAR MR .B MALAKAR MR. J RAHMAN MR R ISLAM	MR.C BARUAHR3 SC, AG SC, FINANCE(R1-2 & 4-7)

47	WP(C)/2904/2015 FIXED	ON THE DEATH OF HEMANTA KUMAR MANDAL, HIS LEGAL HEIRS REP. Versus THE UNION OF INDIA and 11 ORS	MR.M U MAHMUD MR.A DAS MR.H R CHOUDHURY MR.M ALI	GA, ASSAM MR.Y S MANNAN MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT., R- 4,6) MS. M BHATTACHARYYA (SC, NHAI, R-12) SC, PWD
48	WP(C)/3989/2015 FIXED	MUNNAN VERMA Versus THE UNION OF INDIA and 6 ORS	MR.B C DAS MR.U DUTTA	C.G.C. MS.R DEVI ASSTT.S.G.I.
49	WP(C)/6339/2016 FIXED	SULEMAN UDDIN MIA Versus THE UNION OF INDIA and 4 ORS	MR.J PAUL MRA PAUL MS.L WAJEEDA MR.R A AHMED	MR.S C KEYAL C.G.C. MR.S K MEDHI ASSTT.S.G.I.
<u>STAY MATTERS</u>				
50	WP(C)/4624/2015	SUKLESWAR BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, CO-OP. MR.A M BUZARBARUAH(R- 5) MR.H K MAHANTA(R2) MS.M BARMAN(R-5) MR.R BORAHR-6 MS.D GHOSH(R-5) MR.R PHUKAN(R-6) MR.P TALUKDAR(R-6) MR.B BARMAN(R-6) SC, PERSONNEL DEPT. MR.B AHMED(R1,3,4)
WITH				
51	WP(C)/3365/2015	DWIJEN BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	DR.B AHMED SC, CO-OP. GA, ASSAM MR.A M BUZARBARUAH(R- 7) MS.M BARMAN(R-7) MS.D GHOSH(R-7)
52	WP(C)/5124/2015	INDIAN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.P K GOSWAMI MR.D BARUAH MR.N B P SINGHA MS.N UPADHYAY	MR.S SARMA(R1&2) SC, L C
WITH				
53	WP(C)/5357/2015	NORTH EASTERN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MS.S SARMA SC, L C (R1&2)
54	WP(C)/1109/2018	SMT. MOHINI BALA DAS AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. A K GUPTA	GA, ASSAM MR D K BORDOLOI MR. A R TAHBILDAR MR G DEKA
55	WP(C)/2697/2018 FIXED	REKHA MAZUMDAR Versus THE UNION OF INDIA AND 4 ORS.	MR. S BORTHAKUR MR. S S ROY MS. S KAKATI MR. C CHAKRAVARTY	MR. B K DAS (R2-5) SC, RAILWAY
56	WP(C)/3281/2018	LAL MIAH AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS. M DEKA	MR. D P CHALIHA (R5-R8) DR. B AHMED (SC, CO OPERATIVE) MR. R ISLAM (R5-R8) SC, CO OP MR. N HAQUE MR. U K NAIR MR. P J SAIKIA (R4) MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MR. U P CHALIHA (R5-R8) MS. D DUTTA (R4)

57	WP(C)/1425/2020 FIXED	JC- 353646L SUBEDAR/ CIPHER GANGESH PRASAD TRIPATHI AND 54 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. A K DUTTA ASSTT.S.G.I.
	WITH			
58	WP(C)/312/2020	NO. S/353371 WARRANT OFFICER/CIPHER SUBHASH CHANDRA Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS. B SARMA ASSTT.S.G.I.
	WITH			
59	WP(C)/1841/2020	EX JC- 357015 NAIB SUBEDAR/ CIPHER SRI DHARAM PAL LAL AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR H GUPTA ASSTT.S.G.I.
	WITH			
60	WP(C)/2319/2020	TULEN CHANDRA NATH AND 2 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. U K GOSWAMI ASSTT.S.G.I.
	WITH			
61	WP(C)/2616/2020	HARGOBINDA CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
	WITH			
62	WP(C)/3742/2020	OM PRAKASH AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI, LEARNED CGC ASSTT.S.G.I.
	WITH			
63	WP(C)/5618/2020	SRI BAIJNATH AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. B DEKA MR. B DEKA MR. B DEKA MR B DEKA, LEARNED CGC ASSTT.S.G.I.
	WITH			
64	WP(C)/5633/2020	JC-3534531 SUBEDAR/CIPHER KUMUD SAIKIA Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR H GUPTA, LEARNED CGC ASSTT.S.G.I.
	WITH			
65	WP(C)/1008/2021	KALIKA PRASAD @ KALIKA PRASAD DWIVEDI AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	ASSTT.S.G.I.
	WITH			
66	WP(C)/4884/2020 FIXED	BAPOJITH LANGTHASA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS MR. D THAOSEN	SC, NCHAC SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 30/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,30th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5149/2021	KULDWIP NATH Versus THE STATE OF ASSAM AND 2 ORS	MR S KHOUND MR H K NATH	GA, ASSAM SC, FINANCE
<u>ADMISSION</u>				
2	WP(C)/3006/2021 FIXED	A1 FACILITY AND PROPERTY MANAGERS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR D R GOGOI MS. S E AHMED	MR. R DUBEY (R-6) MS. A B KAYASTHA (R-6) MR. A N I HUSSAIN (R-6) SC, HEALTH AND F W
<u>BAIL HEARING (BA)</u>				
3	Bail Appln./2075/2021 SCANNED COPY OF CASE RECORD , CD & STATUS REPORT. FIXED	KANAK G. MOMIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
<u>ORDERS</u>				
4	Review.Pet./66/2021 WITH WP(C) 1669/2020 (D/O) FIXED	BISWANATH BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. C DAS	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, BTC
5	I.A.(Civil)/1508/2021 WITH WP(C) 5251/2020 (D/O) FIXED in WP(C)/5251/2020	MAIMATI DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. R DEKA MR A CHOUDHURY MS D N RABHA S I AKAND	GA, ASSAM SC. REVENUE
<u>HEARING</u>				
6	WP(C)/1831/2012	NISAVILHU HIEME and 5 ORS Versus THE GAUHATI HIGH COURT and ORS	MR.P KHATANIAR MS.A CHOUDHURY	MR.S S DEY MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA GA, NAGALAND SC, GHC
7	WITH WP(C)/2031/2012	LOLENMAKLA and 8 ORS Versus THE GAUHATI HIGH COURT and ORS.	MR.P KHATANIAR MS.A CHOUDHURY	MR.S S DEY GA, NAGALAND SC, G.H.C
<u>STAY MATTERS</u>				

8 WP(C)/167/2019
FIXED

PULEN DEY AND ANR.
Versus
THE STATE OF ASSAM AND 7 ORS.

MR. P K GOSWAMI
MR. B P BORAH
MR P J DUTTA

MR. J ROY
MR. Y. DOLEY(SC,
TRANSPORT)
MR. N. DUTTA(SR.
COUNSEL, A S T C)

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LEAVE NOTE OF ADVOCATES FOR 30/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,30th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/49/2021 CAVT. NO.06272/021, B/O WITH I.A.(Civil)/1453/2021 in CRP/49/2021	M/S VAISHNO DEVI TRADERS PVT. LTD. Versus ASHOKA NANDA DAS AND ANR.	MR. R K BHUYAN MR. M KASHYAP	MR. A C SARMA FOR CAVEATOR
2	CRP(IO)/72/2021	M/S VAISHNO DEVI TRADERS PVT. LTD. Versus ASHOKA NANDA DAS AND ANR. ON THE DEATH OF LATE SAFAR UDDIN Versus ON THE DEATH OF LATE BABUR ALI HIS LEGAL HEIRS AND ORS.	MR. R K BHUYAN MR. M KASHYAP DR. B AHMED MR. N DHAR MR. N HAQUE MR. A K AZAD MR M HUSSAIN	MR. A C SARMA FOR CAVEATOR
ADMISSION				
3	MFA/169/2019 WITH I.A.(Civil)/2155/2019 in MFA/169/2019	ORIENTAL INSURANCE CO. LTD. Versus SMTI NIZARA ROY and 2 ORS ORIENTAL INSURANCE CO. LTD. Versus SMTI. NIZARA ROY and 2 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA MR. S DUTTA MS. N MODI MS. M CHOUDHURY MR. C SHARMA MR. SIDHANT DUTTA	MR. M DEKA MR. S HAQUE MRS. R T DAS MR. N BORUAH MR K DAS FOR CAVEATOR MR. M DEKA MR. S HAQUE FOR CAVEATOR
4	MFA/172/2019 CAVT. NO.0370/2019	SRI AMRIT BORGHAIN Versus SRI RAJIB BORGHAIN	MR. A K PURKAYASTHA MS. S B CHOUDHURY	MR. M DAS MR. N CHOUDHURY MR. B D DEKA FOR CAVEATOR
5	Arb.A./5/2020 CAVT. NO.0109/2020	UNION OF INDIA AND 5 ORS. Versus NAYAK INFRASTRUCTURE PVT. LTD.,	MR G GOSWAMI	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS FOR CAVEATOR

	WITH I.A.(Civil)/570/2020 in Arb.A./5/2020	UNION OF INDIA AND 5 ORS Versus NAYAK INFRASTRUCTURE PVT. LTD	MR G GOSWAMI	MR G N SAHEWALLA MR D SENAPATI FOR CAVEATOR
6	CRP(IO)/111/2020 FIXED	MRIDUL CH. GOGOI Versus PUNJAB NATIONAL BANK AND 3 ORS.	MR. D CHAKRABARTY	MR. A K SAHEWALLA MR. W SHARMA SC, PNB SC, HEALTH
	WITH I.A.(Civil)/2178/2020 in CRP(IO)/111/2020	MRIDUL CH. GOGOI Versus PUNJAB NATIONAL BANK AND 3 ORS.	MR. D CHAKRABARTY	MR. A K SAHEWALLA SC, PNB SC, HEALTH
7	MACApp./117/2021	MD. NURMAHMUD ALI AND ANR Versus M/S NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. K K DUTTA MR. D TALUKDAR	
8	MFA/144/2021	M/S INDIAN OIL CORPORATION LTD. Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
9	MACApp./145/2021 B/O	SMTI. CHANDNI DEVI AND 3 ORS Versus THE NEW INDIA ASSURANCE CO. LTD	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MS. P BORTHAKUR MR D DEKA
	WITH I.A.(Civil)/2042/2020 in MACApp./145/2021	CHANDNI DEVI AND 3 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD.	MR. A GANGULY	MR. R GOSWAMI
10	MFA/147/2021	M/S RAHUL TRADING CO. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
11	MFA/150/2021	M/S JAIN ENTERPRISES Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
12	MFA/152/2021	M/S MEGHALAYA CEMENTS LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
13	MFA/153/2021	M/S JAIN AND JAIN CO. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
14	MFA/154/2021	M/S UNITED COMMERCIAL CO. Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
15	MACApp./222/2021 B/O	MULUKJAN BEGUM @ MUKHLEJA BIBI AND 2 ORS. Versus THE BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. S AHMED MD Y ALI	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
16	RSA/100/2020	MUSSTT FELANI KHATUN Versus EUSOF ALI @ ESAB ALI	G UDDIN MS. P A TALUKDAR MR A K AZAD	
	WITH I.A.(Civil)/1645/2020 in RSA/100/2020	MUSSTT FELANI KHATUN Versus EUSOF ALI @ ESAB ALI	G UDDIN MS. P A TALUKDAR MR A K AZAD	
ORDERS				
17	MFA/89/2011 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus AMITAVA CHOUDHURY	MR.S SAIKIA MRS. S ROY MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN MS. I DAS	MR. S K GHOSH
18	MACApp./91/2011 WITH LCR	PURANANDA DUTTA Versus THE NATIONAL INSURANCE CO.LTD. and ANR	MR.U DUTTA MS.R CHAKRABORTTY	A KHANIKAR MR. A DUTTA MRS.P M DUTTA

19	MACApp./224/2012 WITH LCR	NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3201/2012 in MACApp./224/2012	NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
20	WITH MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3167/2012 in MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	
21	WITH MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3185/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
	WITH MC/3186/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
22	WITH MACApp./225/2012	NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/3203/2012 in MACApp./225/2012	NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	

23	WITH MACApp./226/2012	NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.T J MAHANTA MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.P P DUTTA MR.P DEKA MR.B S GOSWAMI
	WITH MC/3205/2012 in MACApp./226/2012	NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
24	WITH MACApp./113/2013	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/1062/2013 in MACApp./113/2013	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
	WITH I.A.(Civil)/934/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. Versus MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI
	WITH I.A.(Civil)/936/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. Versus MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI
	WITH I.A.(Civil)/937/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. Versus MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI
25	Test.Cas./5/2014 B/O	DINDAYAL SIOTIA and ANR Versus XXXXXX	MS. P GOSWAMI MR. R K JAIN	MS. B BAISHYA MR A K RAI MS. N RAI (R- (c)) MR A TALUKDAR MR. S SANCHETI (R- (b),(e),(f) & (g)) MR. R P SINGH MR. K RAJBONGSHI
26	Intest.Cas./7/2016 WITH LCR, B/O	SMTI JONALI PAUL Versus SMTI MAMONI PAUL and 5 ORS	MR.B D DEKA MR.P DEKA MR.A CHETIA	MR. R K JAIN MS. T BORA
27	WITH Intest.Cas./2/2017	SMTI JONALI PAUL Versus SMTI MAMONI PAUL and 5 ORS	MR.B D DEKA MR.P DEKA MR.A CHETIA	MR. R K JAIN MS. T BORA
28	I.A.(Civil)/1282/2016 IN RFA SL.NO. 217694 in MC/364/2014	KAJAL SUTRADHAR and ANR, Versus SMTI MINATI BHATTACHARJEE and 6 ORS,	MR. S K SAHARIA MR D C NATH MR. M DAS	MR. D MOZUMDER (R1) MR. S BISWAS (R1) MS. J KAKOTI (R1)
	WITH MC/225/2016	KAJAL SUTRADHAR and ANR, Versus SMTI MINATI BHATTACHARJEE and 6 ORS,	MR.S K SAHARIA MR D C NATH MR.M DAS	
29	Review.Pet./146/2017 IN CRP 151/2016(D/O), FIXED	UNION OF INDIA Versus M/S NOORBARI TEA COMPANY P LTD	MR. M PHUKAN MR. S C KOYAL	MR. D BARUAH MS. N UPADHYAY MR. A I Ali

30	MACApp./947/2018 WITH LCR, B/O	SHAHINUR KHATUN Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. S AHMED MR. F R CHOUDHURY MR. Y ALI	
31	MACApp./44/2019 WITH LCR	SHRIRAM GENERAL INSURANCE CO. LTD Versus MD ABDUL JALIL AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR (R1-R4) MS. R CHOUDHURY MR. A SHAKIL (R1-R4) MS. S S ZIA MR D. CHAKRABORTY
32	RFA/72/2019 WITH LCR	SRI KAMAL CHANDRA MAHANTA Versus SMTI. MANIKA MAHANTA AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. A SATTAR MR. P P BORTHAKUR MAYUR DAS
33	MACApp./78/2019 FIXED	THE UNITED INDIA INSURANCE COMPANY LTD Versus SRI DHRUBAJYOTI BORAH AND 4 ORS	MR. A DUTTA MRS. P M DUTTA	MR P DEKA MR G RENGMA MR. S NEOG MS. S G BARUAH MR. B BORGHAIN
	WITH I.A.(Civil)/400/2019 in MACApp./78/2019	THE UNITED INDIA INSURANCE COMPANY LTD Versus SRI DHRUBAJYOTI BORAH AND 4 ORS	MR. A DUTTA MRS. P M DUTTA	
34	MACApp./270/2019 WITH LCR	SMT MITALI SONOWAL MECH AND 2 ORS Versus THE NEW INDIA ASSURANCE CO. LTD AND 3 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAIN	MR. R GOSWAMI MR. B BORAH MS. M SAIKIA MS. P BORTHAKUR
	WITH CO/43/2019 in MACApp./270/2019	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. MITALI SONOWAL MECH AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R C DAS MR. S C DAS MR P BURAGOHAIN
	WITH I.A.(Civil)/604/2020 in MACApp./270/2019	MITALI SONOWAL MECH Versus THE NEW INDIA ASSURANCE CO. LTD.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	MR. R GOSWAMI MR. B BORA
35	I.A.(Civil)/1855/2019 I.A.(C) ___/2016(STAY), B/O in MACApp./275653/2016	UNITED INDIA INSURANCE CO. LTD. Versus BIREN BORAH and 2 ORS,	MS L SHARMA MR. B J MUKHERJEE	MR. A K GUPTA MS. M KECHII
	WITH MACApp./275653/2016 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus SRI BIREN BORAH and 2 ORS	MR.S S SHARMA MS.L SHARMA	
	WITH I.A.(Civil)/599/2016	UNITED INDIA INSURANCE CO. LTD. Versus BIREN BORAH and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.P J SAIKIA (R-1) MR.A K GUPTA(R-1) MS.M KECHIIR-1
	WITH I.A.(Civil)/1856/2019	UNITED INDIA INSURANCE CO. LTD. Versus BIREN BORAH and 2 ORS,	MS L SHARMA MR. B J MUKHERJEE	MR. A K GUPTA MS. M KECHII
	WITH I.A.(Civil)/1857/2019	UNITED INDIA INSURANCE CO. LTD. Versus BIREN BORAH and 2 ORS,	MS L SHARMA MR. B J MUKHERJEE	MR. A K GUPTA MS. M KECHII
36	I.A.(Civil)/2580/2019 B/O in RFA/257/2019	FOOD CORPORATION OF INDIA Versus SRI LAKHI DAIMARY	MR B K SINGH MS. M BORA	
	WITH RFA/257/2019 (Filing Number)	FOOD CORPORATION OF INDIA Versus SRI LAKHI DAIMARY		
37	I.A.(Civil)/4126/2019 in RSA/89/2001 (D/O), B/O in RSA/89/2001	SMTI ROMBHABATI SINGHA (WIFE) and 9 ORS Versus MD MOTIOR RAHMAN and 16 ORS	MR. S K SAHARIAH MR D C NATH	MS. R CHOUDHURY (R- 5,6,7,8,10,11)

	WITH I.A.(Civil)/4127/2019	SMTI ROMBHABATI SINGHA (WIFE) and 9 ORS Versus MD MOTIOR RAHMAN and 16 ORS	MR. S K SAHARIAH MR D C NATH	
	WITH I.A.(Civil)/4128/2019	SMTI ROMBHABATI SINGHA (WIFE) and 9 ORS Versus MD MOTIOR RAHMAN and 16 ORS	MR. S K SAHARIAH MR D C NATH	
38	I.A.(Civil)/979/2020 B/O in RFA/246/2020	THE FOOD CORPORATION OF INDIA AND 2 ORS Versus SRI CHABIN DAS	MR B K SINGH MS. D PEGU	
	WITH RFA/246/2020 (Filing Number)	THE FOOD CORPORATION OF INDIA AND 2 ORS Versus SRI CHABIN DAS		
39	I.A.(Civil)/1130/2020 B/O in RSA/4655/2020	DIVISIONAL MANAGER (AREA MANAGER) FOOD CORPORATION OF INDIA Versus SHRI ALTAF HUSSAIN @ ALTAFUR RAHMAN AND 5 ORS	MR B K SINGH	MR. S C BISWAS MR. P S BISWAS
	WITH RSA/4655/2020 (Filing Number)	DIVISIONAL MANAGER (AREA MANAGER) FOOD CORPORATION OF INDIA Versus SHRI ALTAF HUSSAIN @ ALTAFUR RAHMAN AND 5 ORS (F)		
40	I.A.(Civil)/1100/2021 B/O in RSA/105/2019	MURAD AHMED Versus ON THE DEATH OF YEAR ALI HIS LEGAL HEIRS SAKHINA KHATUN AND 9 ORS.	MS. R CHOUDHURY MD. I HUSSAIN MS S S ZIA	GA, ASSAM MR. L R MAZUMDER MD. I HUSSAIN
	WITH RSA/105/2019	ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM MS. R CHOUDHURY MS S S ZIA
	WITH I.A.(Civil)/1729/2019 in RSA/105/2019	ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM
HEARING				
41	MFA/125/2013 WITH LCR	M/S. RAMESH and CO. Versus UNION OF INDIA NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.M PHUKAN MS.U CHAKRABORTY
42	MFA/126/2013 WITH LCR	M/S. MAHESWARI HARDWARE STORE Versus UNION OF INDIA SC RLY and ANR.	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY MS.M PHUKAN SC, NF RLY
43	MACApp./297/2016 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. GANGA KALITA and 6 ORS.	MS.R D MOZUMDAR MS.N SARMA MS.B BARUAH	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.G KHANDELIA MR.A DEKA
	WITH I.A.(Civil)/431/2021 in MACApp./297/2016	GANGA KALITA AND 5 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. K K DUTTA	

44	MACApp./459/2018 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD Versus SAHAB ALI and 5 ORS	MS.N MODI MR.S DUTTA MR. S DUTTA MR.C SHARMA	MR.S AHMED(R- 1,2&3) MR.Y ALI(R- 1,2&3) MR.F R CHOUDHURY(R- 1,2&3)
45	CRP(IO)/50/2021 FIXED	BABITA BARJATYA AND 24 ORS Versus AIRPLAZA RETAIL HOLDINGS PVT LTD	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MS. J BHATTACHARJEE	MR. A DHAR MISS S ROY MD F FARIDI

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LEAVE NOTE OF ADVOCATES FOR 30/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021